

or -
R.A not filed,
d, 16/5/12

04-4-12
Listed 17-5-12
Boe

17-5-12
Listed 25-7-12
Boe

O.A.No.370/2007

Dated:-25.07.2012.

Hon'ble Dr. K.B.S. Rajan, Member (J)
Hon'ble Mr. S.P. Singh, Member (A)

For Applicant:-Sri Amit Verma holding brief for Sri A. Moin.

For Respondents:-Sri B.B. Tripathi holding brief for Sri Arvind Kumar.

It has been stated by the learned counsel that he has no instructions from his client. We find that reply in this case has been filed as early as November, 2007 and no R.A. has been filed. It appears that applicant has lost interest in ~~in pursuing~~ his case. Hence, the O.A. is dismissed in default and for non-prosecution.


Member (A)


Member (J)

Amit/-

~~or~~
copy to all
dated 25-7-12
Bhawna
26-7-12